

Dandakaranya Scheme

*132. **Shri V. C. Shukla:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that a team of specialists is going to survey the areas selected for Dandakaranya Scheme; and

(b) An expert on forestry is include a specialist in this team to advise Government on methodical preservation of the precious flora and fauna of this area and of their further development?

The Parliamentary Secretary to the Minister of Rehabilitation and Minority Affairs (Shri P. S. Naskar): (a) Yes.

(b) An expert on forestry is included in the team.

Shri V. C. Shukla: Is it a fact that an aerial survey is being conducted there for determining the suitability of the land there? And may I know who is doing it and which Ministry of Government is meeting the cost?

Shri P. S. Naskar: At the moment, the Dandakaranya scheme is administered by the Ministry of Rehabilitation. A Chief Executive Officer has recently been appointed and a team of experts will very shortly be visiting the place to survey it.

Shri V. C. Shukla: Which Government is sharing the cost?

Shri P. S. Naskar: The Government of India.

Shri V. C. Shukla: Which Ministry?

Shri P. S. Naskar: The Ministry of Rehabilitation administers the scheme.

Mr. Speaker: Shri Panigrahi.

Shri V. C. Shukla: What about the Survey of India?

Shri P. S. Naskar: The Survey of India does not come into the picture as so far the survey by the team of experts is concerned.

Mr. Speaker: Order, order. Other hon. Members may go on rising and asking questions. The hon. Minister need not reply to them. I have al-

ready asked another hon. Member to ask his question. It is not also right for other hon. Members to go on asking questions. I do not want to allow a single hon. Member to monopolise all the time.

Shri Panigrahi: It was decided that before carrying out this scheme, a pilot project will be carried out near about. It was decided that 500 refugee workers would be taken to that area and they would begin work. May I know whether the 500 refugees have gone there and the pilot project taken up?

Shri P. S. Naskar: It has been decided that we will take up certain pilot schemes in certain areas. For example, I can say that we have decided to take them up in the Koraput and Kalahandi districts of Orissa and the contiguous area of Bastar district in Madhya Pradesh. Survey is going to be carried out very shortly.

Shri Panigrahi: That was not my question.

Mr. Speaker: The hon. Minister may kindly answer straightway. There is no difficulty. If they have not been sent there so far, he can easily say that.

Shri Bimal Ghose: I should first like to know whether the team of specialists have already been there and survey of the area has started. Secondly, whether these refugees will be sent there after this team of specialists have reported or even before.

Shri P. S. Naskar: The team of specialists was supposed to go by the beginning of this month, but weather conditions did not permit it. They will leave very shortly, by the end of this month. First, a survey will be made. Then the suitability of the area will be found out. Then the refugees will be taken there to develop the lands themselves.

Shrimati Renu Chakravartty: May I know whether under this Dandakaranya scheme the specialists are going to survey the entire area and whether the suitability of the soil will be one of the main factors dealt with in

the report which will be submitted by them?

Shri P. S. Naskar: The specialists will go round the area. This question of the suitability of the soil will also be examined.

Shri V. C. Shukla: Have Government set a time-limit for submission of the report by this survey team?

Shri P. S. Naskar: The specialists will take up certain areas and survey those areas. They will take about three to four weeks.

Nangal Fertilizers Factory

*134. { **Dr. Ram Subhag Singh:**
Shri D. C. Sharma:
Shri Heda:
Shri Shivananjappa:
Sardar Iqbal Singh:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 528 on the 31st July, 1957 and state whether the construction work of the Nangal Fertilizers and Chemicals (Private) Ltd. is proceeding according to schedule?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): Yes, Sir. Except for a small time lag in the placement of orders for some sections of the plant, progress on the Project has been generally maintained in accordance with the time schedule.

Dr. Ram Subhag Singh: May I know whether construction work of the main plant has been undertaken or not?

Shri Satish Chandra: Contracts have been awarded for the electrolyser plant and the fertiliser group of plants. Tenders received for electrical equipment are under consideration. The actual construction of the building etc. and the residential colony at the site is being undertaken.

Shri D. C. Sharma: May I know whether this project will not be delayed on account of non-availability of foreign exchange, and if so, how long will it be delayed?

Shri Satish Chandra: There is no likelihood of any delay in the completion of this project due to the foreign exchange position.

Shri Kasliwal: May I know whether any contracts have been awarded for the construction of the heavy water plant?

Shri Satish Chandra: The last date for receiving tenders for the heavy water plant is tomorrow and it is hoped that the contracts will be awarded in January.

Shri T. N. Singh: May I know whether, having stated that everything is proceeding according to schedule, the hold-up in those excepted articles and plants will not cause upsetting of the whole schedule itself?

Shri Satish Chandra: The contracts with the firms which are to supply and erect these plants have been entered into on a package deal basis. There are penalty clauses also, if they are not completed by the scheduled time.

Shri T. N. Singh: My question has not been answered.

Dr. Ram Subhag Singh: How soon after the signing of the contract, the building materials for the plant will start coming?

The Minister of Commerce and Industry (Shri Morarji Desai): Immediately afterwards.

Investments in Private Sector

*135. **Shri V. P. Nayar:** Will the Minister of Planning be pleased to state:

(a) whether the investments by the Private Sector in the purchase of capital goods from foreign countries have shown an increase over the estimated amounts for the period of the Second Five Year Plan so far;